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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 92/14/HDB/2017
NAME OF THE COMPANY	Sree Ramachandra Paper Boards Limited
NAME OF THE PETITIONER(S)	Sree Ramachandra Paper Boards Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears for the Petitioner.

CP is disposed of by separate orders.


Member (T)
Binnu


Member (J)